GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3325 ANSWERED ON:12.12.2014 FUNDS ALLOCATION UNDER ICPS Devi Smt. Rama;Dhurve Smt. Jyoti;Laguri Smt. Sakuntala

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated to various Non- Governmental Organisations (NGOs) under the Integrated Child Protection Scheme (ICPS) during the last three years and the current year, State/UT-wise;
- (b) whether complaints regarding misuse of funds by certain NGOs have been received by the Government;
- (c) if so, the details thereof and the action taken by the Government thereon;
- (d) whether the ICPS is supplementary to the Child Labour Act, 1986 and if so, the details thereof; and
- (e) whether the Government proposes to bring any amendment in the ICPS and if so, the details thereof?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a): The Ministry of Women and Child Development provides assistance to States/UTs under Integrated Child Protection Scheme (ICPS) for setting up and maintaining various Child Care Institutions (CCIs) either by themselves or through Non-Government Organisations (NGOs). The Ministry also provides grants to the NGO Childline India Foundation (CIF) for operating Childline service (1098) throughout the country. The details of funds released under ICPS to the States/UTs, which includes funds for NGOs and CIF during the last three years and the current year is annexed.

(b) to (e): No, Sir.